

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
STARRED QUESTION NO.463
TO BE ANSWERED ON 28TH MARCH, 2018**

SPECTRUM TRADING

*463. DR. P. VENUGOPAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to allow spectrum trading in all access bands that have been put to auction and if so, the details thereof;
- (b) whether the Telecom Regulatory Authority of India (TRAI) has recommended that the grant of all licences and approvals issued by the Wireless Planning and Co-ordination Wing should be made paperless and online and if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) to (c) A statement is laid on the table of the House.

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STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. *463 FOR 28TH MARCH, 2018 ON “SPECTRUM TRADING”.

(a) Government has allowed spectrum trading in all access spectrum bands in 700/800/900/1800/2100/2300/2500 MHz which have been put to auction. Spectrum in these bands can be traded in accordance with the spectrum trading guidelines dated 12.10.2015.

(b) & (c) The TRAI has made its Recommendations on 'Ease of Doing Telecom Business' on 30.11.2017, with a view that Promotion of “Ease of doing business” is essential for unhindered growth of the telecom sector and is amongst the priorities of the Government. The recommendations include simplification of SACFA (Standing Advisory Committee on Frequency Allocation) clearance, provision of online submission of documents, time bound delivery of various licenses, permitting same block size for spectrum trading as specified in the Notice Inviting Applications (NIA) for the latest auction, among others. The TRAI recommendations are under consideration in Department of Telecom (DoT).
